

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

STARRED QUESTION NO:598

ANSWERED ON:17.05.2012

CAPITAL PUNISHMENT

Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether several organisations including the Amnesty International have urged India to abolish capital punishment in the country;
- (b) if so, the details thereof;
- (c) whether several countries of the world have done away with capital punishment;
- (d) if so, the details thereof; and
- (e) the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) to (e): A Statement is laid on the Table of the House.

Statement referred to in replies to parts (a) to (e) of Lok Sabha Starred Question No.598 for answering on the 17th May, 2012.

(a) to (e) Time & again various individuals/non-governmental organizations have represented to abolish the capital punishment in India.

As per the information available, the names of the countries whose laws do not provide for death penalty are: Albania, Andorra, Angola, Argentina, Armenia, Australia, Austria, Azerbaijan, Belgium, Bhutan, Bosnia-Herzegovina, Bulgaria, Burundi, Cambodia, Canada, Cape Verde, Colombia, Cook islands, Costa Rica, Cote D'Ivoire, Croatia, Cyprus, Czech Republic, Denmark, Djibouti, Dominican Republic, Ecuador, Estonia, Finland, France, Georgia, Germany, Greece, Guinea-Bissau, Haiti, Holy See, Honduras, Hungary, Iceland, Ireland, Italy, Kiribati, Kyrgyzstan, Liechtenstein, Lithuania, Luxembourg, Macedonia, Malta, Marshall Islands, Mauritius, Mexico, Micronesia, Moldova, Monaco, Montenegro, Mozambique, Namibia, Nepal, Netherlands, New Zealand, Nicaragua, Niue, Norway, Palau, Panama, Paraguay, Philippines, Poland, Portugal, Romania, Rwanda, Samoa, San Marino, Sao Tome and Principe, Senegal, Serbia (including Kosovo), Seychelles, Slovakia, Slovenia, Solomon Islands, South Africa, Spain, Sweden, Switzerland, Timor-Leste, Togo, Turkey, Turkmenistan, Tuvalu, Ukraine, United Kingdom, Uruguay, Uzbekistan, Vanuatu, Venezuela.

Under the present scheme of sentencing process, death penalty is inflicted only on dangerous incorrigibles for crimes of heinous nature in rarest of rare cases.

There is no proposal under consideration of the Government to abolish capital punishment.